

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2274 of 2019 & IA No. 1624 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Indian Renewable Energy Development Agency **Appellant(s)**

Versus

Kerala State Electricity Board Ltd. **Respondent(s)**

Counsel for the Appellant(s) : Shikha Ohri
Omar Waziri
Samyak Mishra
Matrugupta Mishra

Counsel for the Respondent(s) :

ORDER

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **12.12.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK